

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1
VC AND PHYSICAL (HYBRID) MODE

ITEM No. 104
CP (IB) No. 35/CB/2024

Proceedings under Section 9 IBC
IN THE MATTER OF:

Shree Shyam Minerals represented through authorised representative Vicky Kumar
.....Applicant

V/S

Swastik Ispat Pvt. Ltd.

....Respondent

Order delivered on 11/07/2024

Coram:

Shri Deep Chandra Joshi, Hon'ble Member(J)
Shri Rajeev Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant

Mr. Saswat Kumar Acharya, Adv.
Mr. Saurav Tibrewal, Adv.
Mr. Pankaj Khandelwal, Adv.

For the Respondent

Mr. Dipto Sen, Adv.

ORDER

1. Ld. Counsel, Mr. S. K. Acharya, appeared for the petitioner.
2. Ld. Counsel, Mr. Dipto Sen, appeared for the respondent, who seeks time to file Vakalat and reply.
3. Three weeks' time is granted for the reply, Respondent counsel shall serve advance copy of the reply on the opposite side.
4. List the matter on 08.08.2024.

Sd

Rajeev Mehrotra
Member (Technical)

Sd

Deep Chandra Joshi
Member (Judicial)